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भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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December 10, 2024

Premature redemption under Sovereign Gold Bond (SGB) Scheme – Redemption Price for premature redemption due on December 11, 2024 (Series XI of SGB 2017-18 and Series I of SGB 2019-20)

In terms of GOI Notification F.No.4(25)—W&M /2017 dated October 06, 2017 (SGB 2017-18 Series XI -Issue date December 11, 2017) and in terms of GOI Notification F.No.4(7)-B(W&M)/2019 dated May 30, 2019 (SGB 2019-20 Series I - Issue date June 11, 2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranches shall be December 11, 2024.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on December 11, 2024, shall be ₹7,668/- (Rupees Seven Thousand Six Hundred and Sixty-Eight only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., December 06, December 09, and December 10, 2024.